


भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
वेबसाइट : www.rbi.org.in/hindiWebsite : www.rbi.org.inई-मेल/email : helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

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March 27, 2025

Calendar for Auction of Government of India Treasury Bills
(For the Quarter ending June 2025)

The Reserve Bank of India, in consultation with the Government of India, hereby, notifies the calendar for issuance of Treasury Bills for the quarter ending June 2025 as under:

Notified Amount for Auction of Treasury Bills (April 01, 2025 to June 30, 2025)					
(₹ crore)					
Date of Auction	Date of Issue	91 Days	182 Days	364 Days	Total
April 02, 2025	April 03, 2025	9,000	5,000	5,000	19,000
April 09, 2025	April 11, 2025	9,000	5,000	5,000	19,000
April 16, 2025	April 17, 2025	9,000	5,000	5,000	19,000
April 23, 2025	April 24, 2025	9,000	5,000	5,000	19,000
April 30, 2025	May 02, 2025	9,000	5,000	5,000	19,000
May 07, 2025	May 08, 2025	9,000	5,000	5,000	19,000
May 14, 2025	May 15, 2025	9,000	5,000	5,000	19,000
May 21, 2025	May 22, 2025	9,000	5,000	5,000	19,000
May 28, 2025	May 29, 2025	9,000	5,000	5,000	19,000
June 04, 2025	June 05, 2025	9,000	5,000	5,000	19,000
June 11, 2025	June 12, 2025	9,000	5,000	5,000	19,000
June 18, 2025	June 19, 2025	9,000	5,000	5,000	19,000
June 25, 2025	June 26, 2025	9,000	5,000	5,000	19,000
Total		1,17,000	65,000	65,000	2,47,000

2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.No.4\(2\)-B\(W&M\)/2018 dated March 26, 2025](#) issued by the Government of India, as amended from time to time.

Press Release: 2024-2025/2481

(Puneet Pancholy)
 Chief General Manager